

1270 NO.51

COURT NO.8 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 26543/2015
(Arising out of impugned final judgment and order dated 13/08/2015
in WP No. 59582/2009 passed by the High Court of Judicature at
Allahabad)

DR. D C SRIVASTAVA

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With appln. (s) for exemption from filing O.T., permission to file
lengthy list of dates, interim relief and office report)

WITH

SLP(C) No. 26635/2015

(With appln.(s) for impleadment, for permission to file lengthy
list of dates, for exemption from filing O.T., Interim Relief and
Office Report)

Date : 20/02/2017 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI

HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Parties Mr. Sanjiv Sen, Sr. Adv.

Mr. Gautam Awasthi, Adv.

Mr. Ayush Chaudhari, Adv.

Mr. Rajesh Shukla, Adv.

Mr. Rakesh Khanna, Sr. Adv.

Mr. Shail Kumar Dwivedi, Adv.

Ms. Vibha Dwivedi, Adv.

Mr. Siddharth Krishna Dwivedi, Adv.

Ms. Nidhi Singh, Adv.

Mr. P. N. Mishra, Sr. Adv.

Mr. Abhishek Kumar Singh, Adv.

Mr. Abhisth Kumar, Adv.

Mr. T. N. Singh, Adv.

Mr. Vikas K. Singh, Adv.

Mr. Sanjay K. Singh, Adv.

UPON hearing the counsel the Court made the following

O R D E R

The petitions be listed before a Bench of which one of
us (Ashok Bhushan, J.) is not a member.

(Nidhi Ahuja)

(Mala Kumari Sharma)

Court Master

Court Master